



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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PART III Stores Purchase

Agriculture Development and Farmers' Welfare Department

TENDER NOTICES

[No. 01/2018-19]

(1)

No. BMFC-34/2018-19.

25th May 2018.

Sealed tenders are invited by the Assistant Director of Agriculture, Biotechnology & Model Floriculture Centre, Kazhakuttom, Thiruvananthapuram, Kerala for "Supply of Plant Tissue Culture Bottles and Autoclavable Polypropylene Caps" as per the specification noted below.

Sl. No.	Items	Specifications	Quantity
1	Plant Tissue Culture Bottles	New, plain, clear, uniform, smooth, straight sided glass jars, with Nominal capacity 370 ml. 63 mm lug neck, autoclavable capable of withstanding repeated wet heat sterilization at 121°C and 15 to 20 psi pressure	35000 Nos.
2	Autoclavable Polypropylene caps	White transparent Polypropylene caps exactly suited for 63 mm lug neck glass bottles, autoclavable, capable of withstanding repeated wet heat sterilization at 121°C and 15 to 20 psi pressure	10000 Nos.

Intending tenderers on application to the undersigned may obtain tender forms and special conditions on which tenders are to be given on remittance of tender forms fee. Tender forms will be sold w.e.f. 28-5-2018 and will be closed at 3 p.m. on 26-6-2018. Application for tender forms should be accompanied by a cash remittance as detailed below. Money Order addressed to the Assistant Director of Agriculture, Biotechnology & Model Floriculture Centre, Kazhakuttom, Thiruvananthapuram, Kerala-695 582 will also be accepted for sale of tender forms. Cheques, Postal Orders, Bank Draft will not be accepted towards the cost of the tender forms.

Approximate Cost—` 3.9 lakhs.

Cost of tender forms:

Original—` 800 + GST 12% (` 896).

Duplicate—` 400 + GST 12% (` 448).

Sale of tender forms—From 28-5-2018 to 26-6-2018, 3 p. m.

Last date and time of receipt of tenders—28-6-2018 till 1 p. m.

Date and time of opening of tenders—28-6-2018, 2 p. m.

SPECIAL CONDITIONS

1. Tender should be sent in sealed covers superscribed "Tender for the Supply of plant Tissue Culture Bottles and Autoclavable Polypropylene Caps" & addressed to the Assistant Director of Agriculture, Biotechnology and Model Floriculture Centre, Kazhakuttom, Thiruvananthapuram, Kerala so as to reach this office on or before 1 p. m. on 28-6-2018. Telegraphic tenders will not be entertained.
2. Tender should be accompanied by Earnest Money Deposit of 1% of rupees equivalent of cost of the quoted item or ` 1,500 whichever is higher in the form of crossed demand draft in favour of "Assistant Director of Agriculture, Biotechnology and Model Floriculture Centre, Kazhakuttom, Thiruvananthapuram, Kerala-695 582" drawn from any Scheduled Bank payable at Thiruvananthapuram/Kazhakuttam. No firm will be exempted from submission of Earnest Money Deposit. The EMD of unsuccessful firm will be refunded immediately after finalization of the tender. No interest will be payable on EMD.
3. The materials supplied should be in strict conformity with the specifications given in the tender notice.
4. SAMPLE—The sample of each material bearing the name and signature of the vendor should be submitted along with the tender at the expense of the tenderer. Sample of Tissue culture bottles and autoclavable caps should fit in each other as well as to those being used at Biotechnology and Model Floriculture centre at present perfectly well with ease. No submission of the sample will be lead to rejection on the tender.
5. The rate quoted should be inclusive of all taxes (if applicable), packaging, loading, transportation and unloading charges etc. for delivery at Biotechnology & Model Floriculture Centre, Kazhakuttom, Thiruvananthapuram, without incurring any extra cost to the department.
6. All terms and conditions governing to the purchase of stores by the Govt. of Kerala will apply to this tender also.
7. The payment in respect of the items supplied will be released only after the satisfactory completion of supply of all the items quoted in good condition and good packaging. Breakage in transit will be the sole liability of the supplier.
8. The undersigned reserves the right to accept or reject any or all of the tenders for any particular item without assigning any reason whatsoever.
9. Tenders have to be accompanied an agreement as per the format annexed executed on Kerala Stamp Paper of face value of ` 200.
10. Successful tenderer should execute an agreement in Kerala Stamp Paper before supply and have to deposit a security of 5% of tendered amount which is exclusive of EMD already furnished. Security should be in the form of DD in favour of Assistant Director of Agriculture, Biotechnology and Model Floriculture Centre, Kazhakuttom, Thiruvananthapuram, Kerala-695 582 payable at SBI, Kazhakuttom Branch.
11. Supply should be completed within 20 days of receipt of supply order. No other conditions with regard to payment put forth by firm will be considered unless it is expressly accepted by undersigned. In case of reasons beyond the control of the contractor as satisfied by the undersigned, the period of supply can be extended up to a period of 45 days beyond which deduction in payment of cost @ 1% for delay for every week or part thereof will be affected. If the supply is not affected within the prescribed time, the undersigned is at liberty to purchase equipment form alternative source at the risk and cost of defaulter and the expenditure incurred in excess as a result would be realized from defaulter.

12. The rate quoted should be firm from the date of opening of the tender and till up to 31-3-2019.
13. The material supplied should confirm to the standard mentioned in the tender and if it is found substandard, the whole payment will be withheld without any intimation. The supplier should lift the same at their own cost and should replace the same with immediate effect.
14. Even if the tenderers are using their own paper for quoting rates, they should submit duly signed original tender form in full (without removing any sheet) with remarks "rates quoted separately" in the respective page of the tender forms.
15. The tenderer or his/her agent should be present at the time of supply of the item and should entrust the same to the officers concerned at the Centre. The transportation, loading, unloading etc. should be met by the tenderer.
16. On completion of the supply at BMFC, the invoice in triplicate should be drawn in favour of the Assistant Director of Agriculture, Biotechnology & Model Floriculture Centre, Kazhakuttom, Thiruvananthapuram, Kerala-695 582 for effecting payment. Separate bill should be sent for each order.
17. In case of disputes, the decision of the Assistant Director of Agriculture, Biotechnology & Model Floriculture Centre, Kazhakuttom, Thiruvananthapuram and Kerala-695 582 shall be final.
18. In case of the date of opening the tender falls on a holiday, it will be postponed to the very next working day without any further publicity notice.
19. Violation of any rules/special conditions/directions of supply order by the contractor will be lead to rejection of his tender offer.
20. The undersigned reserves the authority to accept or reject any or all of the offers for any particular item without assigning any reason whatsoever.
21. Further details can be obtained from the BMFC Office during Office hours.

Accepted the terms and conditions of this tender

Place:

Signature:

Date:

Name:

Authorized signatory of the tender submitting firm with office and designation seals.

(2)

[No. 2/2018-19]

No. BMFC-35/2018-19.

25th May 2018.

Sealed tenders are invited by the Assistant Director of Agriculture, Biotechnology & Model Floriculture Centre, Kazhakuttom, Thiruvananthapuram, Kerala for "Supply of Cling Film (Lab Seal)" as per the specification noted below.

Item—Cling Film (Lab Seal)—2500 Nos.

Specifications—5 cm. × 300 m size.

Intending tenderers on application to the undersigned may obtain tender forms and special conditions on which tenders are to be given on remittance of tender forms fee. Tender forms will be sold w.e.f. 28-5-2018 and will be closed at 3 p.m. on 26-6-2018. Application for tender forms should be accompanied by a cash remittance of receipt which is inclusive of Sales Tax. Money Order addressed to the Assistant Director of Agriculture, Biotechnology & Model Floriculture Centre, Kazhakuttom, Thiruvananthapuram, Kerala-695 582 will also be accepted for sale of tender forms. Cheques, Postal Orders, Bank Draft will not be accepted towards the cost of the tender forms.

Approximate Cost—` 2.25 lakhs.

Cost of tender forms:

Original—` 500 + GST 12% (` 560).

Duplicate—` 300 + GST 12% (` 336).

Sale of tender forms—From 28-5-2018 to 26-6-2018, 3 p. m.

Last date and time of receipt of tenders—28-6-2018 till 1 p. m.

Date and time of opening of tenders—28-6-2018, 2.30 p. m.

SPECIAL CONDITIONS

1. Tender should be sent in sealed covers superscribed “Tender for the Supply of Cling Film (Lab Seal)” and addressed to the Assistant Director of Agriculture, Biotechnology and Model Floriculture Centre, Kazhakuttom, Thiruvananthapuram, Kerala so as to reach this office on or before 1 p. m. on 28-6-2018. Telegraphic tenders will not be entertained.
2. Tender should be accompanied by Earnest Money Deposit of 1% of rupees equivalent of cost of the quoted item or ₹ 1,500 whichever is higher in the form of crossed demand draft in favour of “Assistant Director of Agriculture, Biotechnology and Model Floriculture Centre, Kazhakuttom, Thiruvananthapuram, Kerala-695 582” drawn from any Scheduled Bank payable at Thiruvananthapuram/Kazhakuttam. No firm will be exempted from submission of Earnest Money Deposit. The EMD of unsuccessful firm will be refunded immediately after finalization of the tender. No interest will be payable on EMD.
3. The materials supplied should be in strict conformity with the specifications given in the tender notice.
4. Sample—The sample of each material bearing the name and signature of the vendor should be submitted along with the tender at the expense of the tenderer. A full roll 5 cm. × 300 m size cling film has to be submitted as sample. No submission of the sample will be lead to rejection on the tender.
5. The rate quoted should be inclusive of all taxes (if applicable), loading, transportation and unloading charges etc. for delivery at Biotechnology & Model Floriculture Centre, Kazhakuttom, Thiruvananthapuram, without incurring any extra cost to the department.
6. All terms and conditions governing to the purchase of stores by the Govt. of Kerala will apply to this tender also.
7. The payment in respect of the items supplied will be released only after the satisfactory completion of supply of all the items quoted.
8. The undersigned reserves the right to accept or reject any or all of the tenders for any particular item without assigning any reason whatsoever.
9. Tenders have to be accompanied an agreement as per the format annexed executed on Kerala Stamp Paper of face value of ₹ 200.
10. Successful tenderer should execute an agreement in Kerala Stamp Paper before supply and have to deposit a security of 5% of tendered amount which is exclusive of EMD already furnished. Security should be in the form of DD in favour of Assistant Director of Agriculture, Biotechnology and Model Floriculture Centre, Kazhakuttom, Thiruvananthapuram, Kerala-695 582 payable at SBI, Kazhakuttom Branch.
11. Supply should be completed within 20 days of receipt of supply order. No other conditions with regard to payment put forth by firm will be considered unless it is expressly accepted by undersigned. In case of reasons beyond the control of the contractor as satisfied by the undersigned, the period of supply can be extended up to a period of 45 days beyond which deduction in payment of cost @ 1% for delay for every week or part thereof will be affected. If the supply is not affected within the prescribed time, the undersigned is at liberty to purchase equipment form alternative source at the risk and cost of defaulter and the expenditure incurred in excess as a result would be realized from defaulter.
12. The rate quoted should be firm from the date of opening of the tender and till up to 31-3-2019.
13. The material supplied should confirm to the standard mentioned in the tender and if it is found substandard, the whole payment will be withheld without any intimation. The supplier should lift the same at their own cost and should replace the same with immediate effect.
14. Even if the tenderers are using their own paper for quoting rates, they should submit duly signed original tender form in full (without removing any sheet) with remarks “rates quoted separately” in the respective page of the tender forms.

- 15. The tenderer or his/her agent should be present at the time of supply of the item and should entrust the same to the officers concerned at the Centre. The transportation, loading and unloading etc. should be met by the tenderer.
- 16. On completion of the supply at BMFC, the invoice in triplicate should be drawn in favour of the Assistant Director of Agriculture, Biotechnology & Model Floriculture Centre, Kazhakuttom, Thiruvananthapuram, Kerala-695 582 for effecting payment. Separate bill should be sent for each order.
- 17. In case of disputes, the decision of the Assistant Director of Agriculture, Biotechnology & Model Floriculture Centre, Kazhakuttom, Thiruvananthapuram and Kerala-695 582 shall be final.
- 18. In case of the date for opening the tender falls on a holiday, it will be postponed to the very next working day without any further publicity notice.
- 19. Violation of any rules/special conditions/directions of supply order by the contractor will be lead to rejection of his tender offer.
- 20. The undersigned reserves the authority to accept or reject any or all of the offers for any particular item without assigning any reason whatsoever.
- 21. Further details can be obtained from the BMFC Office during office hours.

Accepted the terms and conditions of this tender

Place:

Signature:

Date:

Name:

Authorized signatory of the tender submitting firm with office and designation seals.

Biotechnology and Model Floriculture Centre, Kazhakuttom, Thiruvananthapuram.

(Sd.) Assistant Director of Agriculture.

Health Services Department

ദർഘാസ് പരസ്യം

നമ്പർ സി2/4437/2018.

2018 മേയ് 15.

കോഴിക്കോട് സ്ത്രീകളുടെയും കുട്ടികളുടെയും സർക്കാർ ആശുപത്രിയിലേക്ക് ആവശ്യമായ ഇതോടൊപ്പം ഉള്ളടക്കം ചെയ്തിരിക്കുന്ന ലിസ്റ്റിൻ പ്രകാരം ആശുപത്രിയിലേക്ക് മെഡിക്കൽ ഓക്സിജൻ, നൈട്രസ് ഓക്സൈഡ് കാർബൺഡൈ ഓക്സൈഡ് എന്നിവ ഒരു വർഷത്തേക്ക് (1-8-2018 മുതൽ 31 7-2019) വിതരണം ചെയ്യുന്നതിന് അംഗീകൃത വിതരണക്കാരിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. താഴെ പറയുന്ന നിബന്ധനകൾ പാലിക്കേണ്ടതാണ്.

അടങ്കൽ തുക— 3,50,000.

- 1. ആശുപത്രിയിലേക്ക് മെഡിക്കൽ ഓക്സിജൻ, നൈട്രസ് ഓക്സൈഡ് കാർബൺഡൈ ഓക്സൈഡ് വിതരണം നടത്തുന്നതിനുള്ള കാലാവധി 1-8-2018 മുതൽ 31-7-2019 വരെ ഒരു വർഷത്തേക്കായിരിക്കും.
- 2. ദർഘാസ് ഫോറത്തിന്റെ വില ` 400. “210 വൈദ്യ സഹായവും പൊതുജനാരോഗ്യവും 80, ജനറൽ 800, മറ്റു വരവുകൾ 88 പലവക” എന്ന ശീർഷകത്തിലും 14.5% വിൽപ്പന നികുതി “0040 വില്പന നികുതി 01 നികുതി പിരിവുകൾ” എന്ന ശീർഷകത്തിലും ട്രഷറിയിൽ അടച്ച് ചെലാൻ രശീതും ടെണ്ടർ ഫോറത്തിനുള്ള അപേക്ഷയും ഹാജരാക്കുന്ന വർക്ക് താഴെ വിവരിക്കുന്ന മറ്റു നിബന്ധനകൾക്കും വിധേയമായി ദർഘാസ് ഫോറങ്ങൾ നൽകുന്നതാണ്.

- 3. ടെണ്ടർ സമർപ്പിക്കുന്നവർ ടെണ്ടറിനൊപ്പം ടെണ്ടർ തുകയുടെ 1% നിരതദ്രവ്യമായി കോഴിക്കോട് മാറാവുന്ന ദേശസാൽകൃത ബാങ്ക് ഡ്രാഫ്റ്റ് (കോഴിക്കോട് സ്ത്രീകളുടെയും കുട്ടികളുടെയും സർക്കാർ ആശുപത്രി വികസന സൊസൈറ്റി സെക്രട്ടറിയുടെ പേരിൽ) എടുത്ത് അടക്കം ചെയ്തിരിക്കണം. അല്ലാത്ത ടെണ്ടറുകൾ നിരസിക്കുന്നതാണ്.
- 4. ടെണ്ടർ ഫോറത്തിന്റെ വില (വിൽപ്പന നികുതി 14.5% അടക്കം) :
അസ്സൽ— ` 400.
പകർപ്പ്— ` 200.
- 5. ടെണ്ടർ ഫോറം 18-6-2018 മുതൽ 28-6-2018 വരെ എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും ഓഫീസ് സമയത്ത് ആശുപത്രി ആഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്. നിബന്ധനകൾ എല്ലാം പാലിച്ച് സമർപ്പിക്കപ്പെടുന്ന ടെണ്ടർ ഫോറം 4-7-2018-ന് വൈകുന്നേരം 3 മണിവരെ സ്വീകരിക്കുന്നതും 5-7-2018-ന് രാവിലെ 11 മണിക്ക് ടെണ്ടർ നടത്തുകയും അതിനുശേഷം ടെണ്ടറുകൾ കരാറുകാരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ മുമ്പാകെ തുറന്ന് പരിശോധിക്കുന്നതും ലോവസ്റ്റ് കാട്ട് ചെയ്ത ടെണ്ടർ സ്വീകരിക്കുന്നതും ആയതിന്റെ അന്തിമ തീരുമാനം എച്ച്.ഡി.എസ്. ചെയർമാന്റെ അംഗീകാരത്തിന് വിധേയമായി പുറപ്പെടുവിക്കുന്നതുമായിരിക്കും.

- 6. ടെണ്ടർ സമർപ്പിക്കുന്നവർ അവരുടെ മേൽവിലാസം തെളിയിക്കുന്നതിന് സാക്ഷ്യപ്പെടുത്തിയ ഇലക്ഷൻ തിരിച്ചറിയൽ കാർഡ്/പാസ്‌പോർട്ട്/ഡ്രൈവിംഗ് ലൈസൻസ് എന്നിവയിൽ ഏതെങ്കിലും ഒന്നിന്റെ ഫോട്ടോകോപ്പി ടെണ്ടറിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.
- 7. വിതരണം ചെയ്യേണ്ടതായിട്ടുള്ള ലിസ്റ്റിൻപ്രകാരമുള്ള മെഡിക്കൽ ഓക്സിജൻ, നൈട്രസ് ഓക്സൈഡ് കാർബൺഡൈ ഓക്സൈഡ് എന്നിവ ആവശ്യം വരുമ്പോൾ യാതൊരു തടസ്സവുമില്ലാതെ വിതരണം ചെയ്യേണ്ടതും ഏതെങ്കിലും കാരണവശാൽ പ്രസ്തുത സ്ഥാപനത്തിൽ ലഭ്യമല്ലാത്തതായി വന്നാൽ രേഖപ്പെടുത്തിയ അതേ റേറ്റിന് മറ്റു സ്ഥാപനങ്ങളിൽ നിന്നും ടെണ്ടർ അംഗീകരിച്ച സ്ഥാപനത്തിന്റെ പൂർണ്ണ ഉത്തരവാദിത്വത്തിൽ ആശുപത്രിയിൽ ലഭ്യമാക്കേണ്ടതാണ്.
- 8. ടെണ്ടർ അംഗീകരിച്ചിട്ടുള്ള സ്ഥാപനം സുപ്രണ്ടുമായി എഗ്രിമെന്റ് എക്സിക്യൂട്ടീവ് ചെയ്യേണ്ടതാണ്.
- 9. പ്രവർത്തനം തൃപ്തികരമല്ലെങ്കിൽ കാലാവധി സംബന്ധമായ മേൽ ഉടമ്പടി നിർത്തലാക്കാനുള്ള പൂർണ്ണ അധികാരം ആശുപത്രി സുപ്രണ്ടിനായിരിക്കുന്നതാണ്. ടെണ്ടറുമായി ബന്ധപ്പെട്ട ഗവ. പുറപ്പെടുവിച്ച എല്ലാ നിബന്ധനകളും ഈ ടെണ്ടറിനും ബാധകമാണ്.
- 10. യാതൊരു കാരണവശാലും കാരണം കാണിക്കാതെ തന്നെ ടെണ്ടർ മാറ്റി വയ്ക്കാനും ദുർബലപ്പെടുത്തുവാനുമുള്ള പൂർണ്ണ അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

സ്ത്രീകളുടെയും കുട്ടികളുടെയും സർക്കാർ ആശുപത്രി, കോഴിക്കോട്.

(ഒപ്പ്) സുപ്രണ്ട്.

Medical Education Department

ദർഘാസ് പരസ്യം

(1)

നമ്പർ സി2/18420/2018/എം.സി.റ്റി. 2018 മേയ് 7.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലേക്ക് ഫിസിക്കൽ എഡ്യൂക്കേഷൻ വകുപ്പിലേക്ക് സ്പോർട്സ് സാധനങ്ങൾ വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പുരിപ്പിച്ച് വെട്ടിത്തീരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം- 695 011, കേരളം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതികളിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകിട്ടിട്ടുള്ള ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—3/2018.

അടങ്കൽ തുക—` 3,20,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 1,076.

ഡ്യൂപ്ലിക്കേറ്റ്—` 538.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—18-6-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—19-6-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—19-6-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.

TENDER SCHEDULE

1. The period for which the rates to be in firm— One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala-non-judicial Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.

9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representative who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

LIST OF ITEMS

<i>Sl. No.</i>	<i>Name of item</i>	<i>User Department</i>	<i>Number of Units</i>
(1)	(2)	(3)	(4)
1	Batting Leg guard, (SG Equilate)	Phy. Edn.	6 Pair
2	Wicket keeping leg guard (SG Super Fast)	Phy. Edn.	3 Pair
3	Abdominal Pad	Phy. Edn.	32 Nos.
4	Wicket keeping inner Glove (SG Club)	Phy. Edn.	6 Pair
5	Protective Thigh Pad (SG Pro)	Phy. Edn.	6 Pair
6	Cricket Batting Glove (SG Equilate)	Phy. Edn.	10 Pair
7	Spikes shoes for synthetic and cynter surface (Puma/Adidas)	Phy. Edn.	15 Pair
8	Cricket Elbow Guard (SG 40"×13.5"×13.5")	Phy. Edn.	8 Nos.
9	Cricket Bat (SG Club sunny tony gold) (English Willow)	Phy. Edn.	2 Nos.
10	Cricket Bat (SS Limited Edition/SG-RSB (English Willow)	Phy. Edn.	4 Nos.

(1)	(2)	(3)	(4)
11	Cricket Ball (SG Club four stich)	Phy. Edn.	50 Nos.
12	Helmet (SG)	Phy. Edn.	4 Nos.
13	Tennis Shoes-Nonmarking shoes (Tournament quality)	Phy. Edn.	10 Nos.
14	Badminton Shoes-Non marking shoes (Tournament)	Phy. Edn.	10 Nos.
15	Tennis Racquet(Tournament Quality Graphite Heads sixe 100 square inch string pattern 19×16 weight between 280-320)	Phy. Edn.	2 Nos.
16	Shuttle Badminton Racquet (Graphite Carbonex)	Phy. Edn.	2 Nos.
17	Shuttle Cock Nylon	Phy. Edn.	10 Dozen
18	Basketball (Nivia top grip size 7)	Phy.Edn.	15 Nos.
19	Basket ball (Nivia top grip size 6)	Phy. Edn	10 Nos.
20	Foot ball (Nivia Shinning star)	Phy. Edn.	20 Nos.
21	Foot ball Boot (Nivia Star impact classic leather)	Phy. Edn.	36 Pair
22	Football Stockings (Nivia Thick large)	Phy. Edn.	36 Pair
23	Shin Guard (Nivia wisdom, Hard Shell, Stapped)	Phy. Edn.	36 Pair
24	Volleyball (Cosco Super Volley)	Phy. Edn.	15 Nos.
25	Volleyball Net (Cosco Nylon-4side tape offical specification)	Phy. Edn.	2 Nos.
26	Law Tennis Balls (Head ATP)	Phy. Edn.	40 Box
27	Table Tennis Balls (STAG Tournament quality)	Phy. Edn.	20 Box
28	Table Tennis Net with stand (stag)	Phy. Edn.	6 Nos.
29	Basketball ring Nety (Nylon)	Phy. Edn.	6 Pair
30	Table Tennis Bat (Donic Waldner 400)	Phy. Edn.	6 Nos.
31	Foot pump(Vinex Heavy Duty Foot operated)	Phy. Edn.	1 No.
32	Throwball (Nivia)	Phy. Edn.	5 Nos.
Grand Total (RS)			

(2)

TENDER SCHEDULE

നമ്പർ സി2/13457/2018/എം.സി.റ്റി.

2018 മേയ് 18.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് ആശുപത്രി ഫോറൻസിക് മെഡിസിൻ വിഭാഗത്തിലേക്ക് ഇൻസ്ട്രുമെന്റ്സ് (വിവിധങ്ങൾ) വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പൂരിപ്പിച്ച് വെട്ടിത്തീരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതികളിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—8/2018.

അടങ്കൽ തുക—` 2,00,000.

നിരതദ്രവ്യം—1% (672).

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം) :

ഒറിജിനൽ—` 672.

ഡ്യൂപ്ലിക്കേറ്റ്—` 336.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—18-6-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—19-6-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—19-6-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

1. The period for which the rates to be in firm— One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala-non-judicial Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representative who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

LIST OF INSTRUMENTS

(3)

Sl. No.	Name of item	Specification	Quantity
(1)	(2)	(3)	(4)
1	Scissors	Stainless steel straight with pointed tips 20 cm. long	50
2	Scissors	Stainless steel straight with rounded tips 20cm long	50
3	Scissors	Curved with pointed tips 20cm long	20
4	Scissors	Curved with blunt tips 20cm long	20
5	Brain knife	Stainless steel single edged handle length 12cm-blade length 22cm.	30
6	Brain knife	Stainless steel double edged handle length 12cm-blade length 22cm.	30
7	BP knife handle	Stainless steel-suitable for 24 size blade	150
8	Knife with wooden handle	Metal knife single edged-having wooden handle 12cm. long, blade-22cm long	30
9	Toothed forceps	..	50
10	Scapel blade packet of 5	Size 24	150
11	Suture needle packet of 6	stainless steel half circle, triangular size 1cm.	500
12	Clamp	Stainless steel-serrated with teeth 20cm long	50
13	Probe	Stainless steel metallic rode of circumference 0.5 cm	5
14	Convex hand lens	With metal rim and handle diameter 10cm & focal length 15cm.	3
21	Steel Tray	Stainless steel tray with lid 12"×8"	20
22	Apron pkt. of 100	Plastic disposable blue apron	300
23	Surgeons mask	Green colour	50000
24	Surgeons cap	With elastic all round	50000

നമ്പർ സി2-13278/2018/എം.സി.റ്റി.

2018 മേയ് 19.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ സർജിക്കൽ ഗ്യാസ് ട്രേ ഏൻ്റേറോളജി വകുപ്പിലേക്ക് കൺസ്യൂമബിൾസ് (Linear cutter reloads 75mm, 10mm etc.) (വിവിധങ്ങൾ) വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പുരിപ്പിച്ച് വെട്ടിത്തീരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ച വരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—9/2018.

അടങ്കൽ തുക—` 2,00,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 672.

ഡ്യൂപ്പിക്കേറ്റ്—` 336.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—20-6-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—21-6-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—21-6-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മൂന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

TENDER SCHEDULE		<i>Sl. No.</i>	<i>Name</i>	<i>Specification</i>	<i>Qty. Required</i>
		(1)	(2)	(3)	(4)
1.	The period for which the rates to be in firm— One year.				
2.	The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.	1	Linear cutter Reloads 75mm	It should be universal reload compatible with the 75mm linear cutter	2
3.	Advance payments conditions will not be considered.			It should have selectable staple height formation of 1.5, 1.8 and 2mm closed staple height	
4.	Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.			It should have an inbuilt knife in the reload	
5.	Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.			It should have 6 rows of 3 dimensional staple formations	
6.	Tenders should be accompanied with a formal agreement executed in ~ 200 Kerala non-judicial- Stamp Paper together with required sum of Earnest Money Deposits.	2	Linear cutter Reloads 100mm	Reloads for 100mm Gastrointestinal anastomosis instruments with directional stapling technology with the cutting knife incorporated in the reloads itself with 4. 8mm leg length	2
7.	Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.				
8.	Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.	3	Linear Stapler Reloads 30mm	The linear stapler line should be 30mm. The reload should have an integrated tissue retaining pin	2
9.	Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.	4	Linear Stapler Reloads 60mm	The linear stapler line should be 60mm. The reload should have an integrated tissue retaining pin	2
10.	Tenders submitted with insufficient Earnest Money Deposit will not be entertained.				
11.	Belated tenders will not be considered under any circumstances.	5	Curved circular Stapler 31mm	It should have rectangle staple wire design. It should have a detachable Slimmest Anvil Head profile of 5 mm with Tilt-Top	2
12.	For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.			It should have a shaft length of 22cm or 35cm	
13.	Tenders should bear the signature and full postal address of the tenderers wherever necessary.			It should have staples height 3.5mm or 4.8mm with closed staple leg length of 1.5 mm. or 2.0 mm respectively	
14.	The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.			It should have a 440 stainless steel with chisel edge cutting system with lumen/knife diameter of 16.5 mm	
15.	Specifications of the items are given in the list.			It should have a Slimmest Integrated trocar in shaft and an Anastomotic Lip of 1.9mm. having 22 staples	
16.	Negotiation will be made only with the firm offering lowest price whose specification conform to the requirements in the tender notification.			It should have a safety lock out mechanism with audible tactile feedback and an easy to read Green “Ready to Fire” indicator	
17.	Tender will be opened in the presence of such of the tenderers or their authorized representatives who may present at the time. They should have valid authorization letters.				
18.	More details can be had from this office on working hours.				
19.	Amount quoted should be in Indian Rupees.				

(1)	(2)	(3)	(4)	(4)
6	Endoscopic Clip applicator (Medium, Large) 10mm	<ol style="list-style-type: none"> 1. It should have fully automatic clip applicator with one handed operation 2. It should have Shaft Rotation by 360 degree for maximum Visibility. 3. It should have Super-Inter lock System for Improved Clip Security with new design. 4. Each Medium-large size clip Applier should have 20 Titanium clip 	2	<p>നമ്പർ സി2-14105/2018/എം.സി.റ്റി. 2018 മേയ് 23.</p> <p>തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലേക്ക് സർജിക്കൽ സാധനങ്ങൾ (SS Sterilizer, Cheaper forceps etc.) വാങ്ങുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പുരിപ്പിച്ച് വെട്ടിതിരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.</p> <p>ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. യായി അയയ്ക്കുന്നതല്ല.</p> <p>ദർഘാസ് നമ്പർ—10/2018. അടങ്കൽ തുക—` 5,00,000. നിരതദ്രവ്യം—1%.</p> <p>ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം): ഒറിജിനൽ—` 1,680. ഡ്യൂപ്ലിക്കേറ്റ്—` 840.</p> <p>ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—22-6-2018, 3 മണി.</p> <p>ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—23-6-2018, 2.30 മണി.</p>
7	Endoscopic Slip applicator (10mm) Large	<ol style="list-style-type: none"> 1. It should have fully automatic clip applicator with one handed operation 2. It should have Shaft Rotation by 360 degree for maximum Visibility. 3. It should have Super-Inter lock System for Improved Clip Security with new design. 4. Each large size clip Applier should have 15 Titanium clip 	2	
8	Ligating Clip Applier (Medium) for Open	<ol style="list-style-type: none"> 1. It should have Thin Angled jaw for better visibility. 2. It should have slim longer shaft for better access. 3. It should have ratchet mechanism for selecting on / off of ratchet. 4. It should have interlocking bumps and pockets to ensure consistent clip security without slippage. 5. It should have plastic coated shaft for atraumatic tissue handling. 6. It should have 11.5" long 30 preloaded clips in the applier. 	2	
9	Legating Clips Medium, large (Box of 18)	<ol style="list-style-type: none"> 1. It should be made of Titanium 2. It should ligate vessels upto 3 mm diameter 	2	<p>ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—23-6-2018, 3 മണി.</p>
10	Universal Laparoscopic Stapler for all Types of Reloads	Single Universal Laparoscopic stapler for all types of Reloads -30, 45, 60 both straight and articulating with 16cm shaft length, single handed operation, step wise articulation intergrated grasper function and a 360 degree rotation.	1	<p>ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2019.</p> <p>കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമാണ്.</p>

List of Items

<i>Sl. No.</i>	<i>Name of Items</i>	<i>Specification/ Unit</i>	<i>Quantity Required Indented</i>
1	SS Sterilizer medium size	2000W	10 Nos.
2	SS Sterilizer Large size	2000W	10 Nos.
3	Dressing tray with LID	Size 9×9 Small	100 Nos.
4	Dressing tray with LID	Size 14×10 Medium	100 Nos.
5	Kidney tray with LID	Medium	50 Nos.
6	Cheatle forcefs	Anti trust	100 Nos.
7	SS Cheatle forcefs Jar	Anti trust	100 Nos.
8	Needle holder Size-6"	Anti trust	100 Nos.
9	Clip Remover	Anti trust	50 Nos.
10	Allies Forceps Size-8"	Anti trust	100 Nos.
11	Artery Forceps Stright-6	Anti trust	100 Nos.
12	Artery Forceps Curved-6	Anti trust	100 Nos.
13	Mosquito Forceps	Anti trust	200 Nos.
14	Scissors-SS Medium 16 inch.	Anti trust	50 Nos.
15	Scissors-SS Small 8 inch.	Anti trust	50 Nos.

TENDER SCHEDULE

1. The period for which the rates to be in firm— One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.

6. Tenders should be accompanied with a formal agreement executed in 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conform to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or their authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

(5)

TENDER SCHEDULE

നമ്പർ സി1-10244/2018/ജി.എം.സി.റ്റി. 2018 മേയ് 14.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ്/ഫാർമസി കോളേജ് വിഭാഗത്തിലേക്ക് ആവശ്യമായ മൈനർ എക്യൂപ്മെന്റ്സ് (18 ഇനം) വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പുരിപ്പിച്ചു വെട്ടിതിരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചുവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല.

- ദർഘാസ് നമ്പർ—11/2018.
- അടങ്കൽ തുക—` 3,00,000.
- നിരതദ്രവ്യം—1% (` 3,000).

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):
ഒറിജിനൽ—` 1,008.
ഡ്യൂപ്ലിക്കേറ്റ്—` 504.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—19-6-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—20-6-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും— 20-6-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി— 31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

Gaz. No. 24/2018/DTP (Stores Purchase).

1. The period for which the rates to be in firm— One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conform to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or their authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

List of Minor Equipments

(6)

Sl. No.	Name of Item	No. of Units	Specification
1	Sherrington rotating drum	5	Speed selection (0.12, 0.25, 0.5, 0.75, 1, 1.25 mm/sec)
2	Lever holder	10	Long type, where lever is fixed on one end with screw
3	Burette holder	15	Fischer type, 2 non-breakable jaws 2 spring controlled jaws
4	Frontal writing lever	20	Stainless steel capillary
5	Kymograph paper	10	Bundles of 100 paper each
6	Aerator cum tissue suspender	20	Borosil glass, should fit into the ordinary muscle chamber
7	Muscle chamber (Inner Organ bath)	20	For isolated tissue experiments, borosil glass, 50ml capacity
8	Carbon dioxide cylinder for cell culture lab including regulator	1	For cell culture lab
9	Oral gavage tube for rats	10	16 G
10	Oral gavage tube for mice	10	18 G
11	Reverse osmosis drinking water system	1	For water Purification, portable self contained water treatment plant
12	Student Spirometer	1	6 Litre-stainless steel chamber, calibrated for volume inlet and outlet, corrugated rubbertube and mouth piece
13	Cilindrical Stethoscope (Littman)	2	
14	Compound microscope	5	With 10x, 40x, and 100x powers, with halogen bulb for lighting
15	Dispensing Balance	2	50gm capacity, stainless steel pan
16	Digital weighing balance	10	200gm capacity, upto two decimal points
17	Magnetic stirrer without hot plate	2	Speed: 100-1500 pm, LCD display
18	Single pan Balance	2	Capacity: 1000 g,Units: g, Accuracy 0.01g, Pan: stainless steel, Circle : 115mm.
19	Chemical Balance	5	Measure mode manual

നമ്പർ സി1-12617/2018/ജി.എം.സി.റ്റി.

2018 മേയ് 14.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ്/പി.ഐ.പി.എം.എസ്. വിഭാഗത്തിലേക്ക് ആവശ്യമായ ഡെന്റൽ മെറ്റീരിയൽസ് (64 ഇനം) വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പുരിപ്പിച്ചു വെട്ടിതിരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ച വരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—12/2018.

അടങ്കൽ തുക—` 2,60,000.

നിരതദ്രവ്യം—` 1% (` 2,600).

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 874.

ഡ്യൂപ്ലിക്കേറ്റ്—` 437.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—19-6-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—20-6-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—20-6-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

TENDER SCHEDULE

List of Dental Materials, DMC, PIPMS

1. The period for which the rates to be in firm— One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ~ 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
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14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conform to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or their authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

<i>Sl. No.</i>	<i>Items</i>	<i>Specification</i>	<i>Quantity</i>
(1)	(2)	(3)	(4)
1	Dental Plaster	Indian Bag of 25kg.	20
2	Dental stone, Type III	Indian	10
3	Die stone, Type IV	Indian	5
4	Modelling wax (base plate wax)	Indian (Packet)	50
5	Inlay wax (stick)	Indian	40
6	Beading wax	Indian (Packet)	1
7	Boxing wax	Indian	1
8	Sticky wax	Indian (Packet)	10
9	Shellac base plate	Indian (Packet)	30
10	Impression compound (Disc)	Indian	10
11	Alginate, Regular set	Indian	10
12	Addition silicon, putty	Imported	2
13	Heat cure acrylic powder and liquid (veined, pink)	Indian	1
14	Heat cure acrylic powder and liquid (light pink)	Indian	4
15	Self cure acrylic powder and liquid (light pink)	Indian	4
16	Self cure acrylic powder and liquid (clear)	Indian	2
17	Separating media	Indian (jar)	2
18	Cellophane sheet	Indian (packet)	10
19	Acrylic teeth set (complete denture)	Indian	40
20	Acrylic teeth set (complete denture)	Indian	20
21	Ceramic teeth set (complete denture)	Indian	3
22	Acrylic teeth set (complete denture)	Indian	20
23	Acrylic teeth set (Anterior, RPD)	Indian (Pad)	40
24	Acrylic teeth set (Posterior, RPD)	Indian (Pad)	40
25	Die pins (Single, Straight with sleeves)	Indian (Box)	5

(1)	(2)	(3)	(4)	(1)	(2)	(3)	(4)
26	Denture polishing cake	Indian	20	53	Hot plate	Indian	20
27	Felt cone	Indian	10	54	Plaster spatula	Indian	30
28	Cloth wheel	Indian	15	55	Wax knife	Indian	30
29	Brush wheel		10	56	Chip blower	Indian	20
30	Phosphate bonded investment and liquid	Indian	10	57	Glass slab	Indian	10
31	Cobalt chromium alloy	Indian (pellets)	60	58	Mc Intosh sheet (Rubber sheet)	Indian (roll)	3
32	Tungsten carbide bur	Indian	10	59	Gas stove with single burner	Indian	1
33	Acrylic trimming stone	Indian	25	60	Instant Geyser (non storage)	Indian	1
34	Sand paper (fine)	Indian, sheets	50	61	Hanging motor	Indian	1
35	Water paper (fine)	Indian, sheets	50	62	Articulating paper	Indian	5
36	Cotton roll	Indian	10	63	Impression trays, dentulous	Indian (set of 16)	1
37	Vaccum forming sheets for Easy-Vac 2 Vaccum former	Standard sheets in packets	5	64	Impression trays, edentulous (non perforated)	Indian (set of 16)	1
38	Wrought orthodontic wires (19 gauge)	Indian	20	(7)			
39	Wrought orthodontic wires (20 gauge)	Indian	20	നമ്പർ സി1-12145/2018/എം. സി. റ്റി. 2018 മേയ് 18.			
40	Wrought orthodontic wires (22 gauge)	Indian	20	തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് മൈക്രോബയോളജി വിഭാഗത്തിലേക്ക് വെർട്ടിക്കൽ ആട്ടോക്ലേവ് (1 എണ്ണം) വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർശാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർശാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർശാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പുരിപ്പിച്ചു വെട്ടിത്തരിച്ചതുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരള എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതുമാണ്. ദർശാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതികളിലും, സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർശാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർശാസുകൾ പരിഗണിക്കുന്നതല്ല.			
41	Wrought orthodontic wires (23 gauge)	Indian	20	ദർശാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർശാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർശാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡിമാന്റ് ഡ്രാഫ്റ്റ് എന്നിവ ദർശാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർശാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.			
42	Pindex system	Imported	1				
43	PKT Kit (PPD pattern carving)	Imported	1				
44	Orthodontic Universal pliers	Indian	20				
45	Orthodontic cutting pliers	Indian	10				
46	3 point articulator	Indian	30				
47	Hinge articulator	Indian	30				
48	Dappen dish	Indian	20				
49	Large Denture flask with clamp	Indian	30				
50	Rubber bowl (Medium)	Indian	30				
51	Lecrons carver	Indian	30				
52	Wax spatula	Indian	30				

ദർഘാസ് നമ്പർ—14/2018.

അടങ്കൽ തുക—` 1,68,000.

നിരതദ്രവ്യം—1%, (` 1,680.)

ദർഘാസ് ഫോറത്തിന്റെ വില നികുതി സഹിതം :

ഒറിജിനൽ—` 672.

ഡ്യൂപ്ലിക്കേറ്റ്—` 336.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—28-6-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—29-6-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—29-6-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി—31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

TENDER SCHEDULE

1. The period for which the rates to be in firm— One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala—Non Judicial—Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for, can be remitted by way of Crossed Demand Drafts drawn in favour of the Principal, Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tender.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstance.

12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the Tender Notification.
17. Tender will be opened in the presence of such of the tenderers or their authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours. Amount quoted should be in Indian Rupees.

Specification

I. P. STERILIZER-VERTICAL WHO-GMP,

CE, US FDA Certified

- High pressure electrically heated vertical steam sterilizer used for sterilizing of surgical instruments, dressing material, linen, rubber, plastic material, injection liquids by means of steam under pressure of 15 to 20 psi.(adjustable).
- **Construction: Triple chamber** with inner chamber and steam jacket made of thick stainless steel. Jacket is insulated by high grade glass wool to minimise the temperature loss. All sterilizers are hydraulically tested up to 2.5 times of working pressure. Outer chamber made of thick stainless steel sheet. Lid is made of thick stainless steel plate single piece and closed by wing nuts arrangement. Jointless neoprene gasket does not allow any leakage.
- Fitted with double safety valve, water level indicator, water inlet and drain valves. Supplied complete with cord and plug but without dressing bins. Suitable to work on
- **With Automatic low water level cut off device.**
- **Pressure control switch**
- **Pedal Lifting Device.**
- 220 volts, 1 ph 50 Hz, Ac supply.

Inner Chamber: 400 X 600 mm.6 kw

TENDER SCHEDULE

Warranty : 3 Years

AMC/CAMC rate for 5 years after warranty should be quoted.

(8)

നമ്പർ സി2-12289(1)/2018/സ. മെ. കോ. തി. 2018 മേയ് 18.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ്/ മെഡിക്കൽ കോളേജ് ആശുപത്രി/എസ്. എ. റ്റി. ആശുപത്രി വിഭാഗത്തിലേക്ക് ക്ലീനിംഗ് സാധനങ്ങൾ വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പൂരിപ്പിച്ച് വെട്ടിത്തീരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരള എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതികളിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—15/2018.

അടങ്കൽ തുക—` 50,000-ൽ താഴെ

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 1,680.

ഡ്യൂപ്ലിക്കേറ്റ്—` 840.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—20-6-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—21-6-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—21-6-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി— 31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.

1. The period for which the rates to be in firm— One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala—Non Judicial—Stamp Paper together with required sum of Earnest Money Deposits.
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18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

List of Items

Sl. No.	Name of Items	Units	Strength and specifications	Qty. Intended
1	Soap Washwell	1 No.	Washwell	5000
2	Soap Toilet	1 No.	Carbolic	5000
3	Soap Powder (Detergent washing)	½ kg		1000
4	Cleaning Powder (Detergent cleaning powder)	½ kg	Detergent	800
5	White Kleenex solution	1 L		6000
6	Dettol cream	400 g		1000
7	Liquefied phenol	500 ml bottle	Carbolic acid	1000
8	Rate cake	1 pkt		500
9	Chlohexidine cetrimide (savlon)	500 ml bottle		500
10	Liquid Hand Soap	215 ml		50

(9)

നമ്പർ സി1-12145(1)/2018/എം. സി. റ്റി. 2018 മേയ് 18.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് മൈക്രോബയോളജി വിഭാഗത്തിലേക്ക് ബിഒഡി ഇൻകുബേറ്റർ (ഒരേണ്ണം) വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർശാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർശാസു അടക്കം ചെയ്യുന്ന കവറിനുമുകളിൽ ദർശാസു നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പുരിപ്പിച്ച് വെട്ടിത്തീർത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. ദർശാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും, സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർശാസു സമർപ്പിച്ചുവരുടേയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർശാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർശാസു സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർശാസു ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർശാസു ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡിമാന്റ് ഡ്രാഫ്റ്റ് എന്നിവ ദർശാസു ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർശാസു ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർശാസു നമ്പർ—16/2018.

അടങ്കൽ തുക—` 3,90,000.

നിരതദ്രവ്യം—1% (` 3,900.)

ദർശാസു ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 1,310.

ഡ്യൂപ്ലിക്കേറ്റ്—` 655.

ദർശാസു ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—28-6-2018, 3 മണി.

ദർശാസു ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—29-6-2018, 2.30 മണി.

ദർശാസു തുറക്കുന്ന തീയതിയും സമയവും—29-6-2018, 3 മണി.

ദർശാസു നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി—31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

TENDER SCHEDULE

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala—non Judicial—Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for, can be remitted by way of Crossed Demand Drafts drawn in favour of the Principal, Medical College, Thiruvananthapuram.

8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstance.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the Tender Notification.
17. Tender will be opened in the presence of such of the tenderers or their authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

Specification

PELTIER INCUBATOR-IMPORTED

- The chamber should be made of Stainless Steel and should be easy to clean.
- The chamber external housing should be made of textured stainless steel.
- The internal volume should be 30>50 Litres >110.
- The temperature range should be Ambient less 20 Deg C to 70 Deg C. The unit should be able to reach 5 Deg C with an ambient temperature of 25 Deg C.
- The temp. variation in time at 37 Deg C should be <+/-0.2 Deg C or better and temp. uniformity should be <+/-0.5 Deg C or better.
- The unit shall be fitted with minimum 1 No. Stainless Steel grids and there should be facility to accommodate total of 4 or more grids/shelves.
- The outer door should be insulated and should be made of Stainless Steel and the inner door should be made of glass.
- The system should use employ energy saving Peltier based Heating and cooling system.
- The controller should have a indication/ setting accuracy of 0.1 Deg C or better.
- The unit should be equipped with a adjustable over temperature protection controller class 3.1 or a adjustable temp. limiter class 2 and the same should be selectable on the display.
- The unit should have 1 independent PT 100 sensor DIN Class A with 4 wire circuit.
- The controller should have touch panel controller and the internal memory should be capable of storing the test data for app 8 years or more.
- The controller should have facility to be recalibrated without connecting to an external PC.
- The unit shall be equipped with a Ethernet interface and necessary software to link the PC to the machine for downloading the internal data should be provided.
- The controller should have a facility to display the temperature in either Deg C or Deg F as and when required.

- It should be possible to set all the parameters via the touch panel control.
- In the event of an power failure the programme data should be stored.
- The unit shall be equipped with standard factory calibration certificate at + 10 Deg C and +37 Deg C.
- The unit should be able to work with 230 V +/- 10%, 50Hz Supply and the power consumption should not exceed 175 watts.
- The unit shall carry a warranty of 2 years from the date of commissioning.
- The manufacturer must have a management system certified to ISO 9001.
- The necessary operation manual should be provided along with the machine.
- The operational training shall be given at the time of commissioning.
- The packing data and weight details shall be provided along with the offer.
- The firm shall submit necessary catalogues, product data sheet and a point wise technical compliance statement along with the offer.

Dimensions w(A) X h (B) X d(C): 560 X 480 X 400 mm, 108 Ltrs.

Warranty : 3 Years.

AMC, CAMC for 5 years after warranty should be quoted.

RC for this equipment is not available.

(10)

നമ്പർ സി2-14104/2018/എം.സി.റ്റി.

2018 മേയ് 23.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് ആശുപത്രി ഫാർമസി മെയിൻ സ്റ്റോറിലേക്ക് ECG paper (Roll) 6108 T (BPL) (10000 Nos.) വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പുരിപ്പിച്ച് വെട്ടിത്തീരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ മെഡിക്കൽകോളേജ്, തിരുവനന്തപുരം-695 011, കേരള എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചിട്ടുള്ള വരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകിക്കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ മെഡിക്കൽകോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല.

- ദർഘാസ് നമ്പർ—17/2018.
- അടങ്കൽ തുക—below ` 5,00,000.
- നിരതദ്രവ്യം—1%
- ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):
ഒറിജിനൽ—` 1,680.
ഡ്യൂപ്ലിക്കേറ്റ്—` 840.
- ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—22-6-2018, 3 മണി.
- ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—23-6-2018, 2.30 മണി.
- ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—23-6-2018, 3 മണി.
- ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി—31-3-2019.
- കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.

TENDER SCHEDULE

1. The period for which the rates to be in firm— One year.
2. The rates should be inclusive of sales tax and free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.

12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification confirms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

(11)

നമ്പർ സി1-13862/2018/ജി.എം.സി.റ്റി. 2018 മേയ് 21.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് ആശുപത്രി പത്തോളജി (HLA ലാബ്) വിഭാഗത്തിലേക്ക് ലാബ് ഐറ്റംസ് (11 ഐറ്റംസ്) വാങ്ങുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പുരിപ്പിച്ച് വെട്ടിത്തീരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽകോളേജ്, തിരുവനന്തപുരം-695 011, കേരള എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചിട്ടുള്ളവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—18/2018.

അടങ്കൽ തുക—` 2,50,000.

നിരതദ്രവ്യം—(1%) ` 2,500.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 840.

ഡ്യൂപ്ലിക്കേറ്റ്—` 420.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—27-6-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—28-6-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—28-6-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി—31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.

LIST OF LAB ITEMS

Sl. No.	Items	Quantity
(1)	(2)	(3)
1	Micro SSPHLA Class IA Locus Specific DNA Typing Tray (for 12 tests).	2 Kit
2	Micro SSPHLA Class IB Locus Specific DNA Typing Tray (for 8 tests).	1 Kit
3	Micro SSP Generic HLA Class II DNA Typing Tray-DRB only. (For 40 tests).	1 Kit
4	Taq Polmerase—75 µl	1 Vial
5	Agarose HR (100g) DNase free, RNase free, PCR grade	2 pack
6	100 bp DNA Ladder (Ready to Load)-(50µg)	1 Vial
7	6 × DNA Gel Loading dye blue (1ml)	1 Vial
8	Non carcinogenic intercalating dye (1ml)	1 Vial
9	Negative Control (NS) for CDC cross matching	1 ml
10	Fetal Bovine Serum (100ml)	1 No.
11	DNA Isolation kit from blood samples (for 50 samples)	1 Kit

TENDER SCHEDULE

(12)

1. The period for which the rates to be in firm— One year.
2. The rates should be inclusive of sale taxes and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification confirms to the requirement in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

നമ്പർ സി5-13869/2018/എം.സി.റ്റി. 2018 മേയ് 21.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ്, ആശുപത്രി/ മെഡിക്കൽ ഗ്യാസ് ട്രോ എൻറോളജി വിഭാഗത്തിലേക്ക് വിതരണം ചെയ്യുന്നതിലേക്ക് റീ ഏജന്റുകൾ (Anti HBs, HBc Ag etc.) വാങ്ങുന്നതിലേക്ക്/നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പുരിപ്പിച്ച് വെട്ടിത്തിരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽകോളേജ്, തിരുവനന്തപുരം-695 011, കേരള എന്ന വിലാസത്തിൽ അയക്കേണ്ടതാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചിട്ടുള്ള വരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡിമാന്റ് ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—20/2018.

അടങ്കൽ തുക—` 4,99,000.

നിരതദ്രവ്യം—(1%)

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 1,680 (1,500+180 GST)

ഡ്യൂപ്ലിക്കേറ്റ്—` 840

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—28-6-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—29-6-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—29-6-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി— 31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.

REAGENTS**All the Items should be Elisa Test**

1. Anti HBs (Quanditative)	96 T × 6
2. HBeAg	96 T × 4
3. Anti HBc (IgG)	96T × 8
4. Anti HBc (I gM)	96 T × 3
5. Anti HAV (IgM)	96 T × 2
6. Anti HAV (IgM)	96 T × 2
7. S. Alpha Fetoprotein	96T × 4
8. S. Ferritin	96T × 4
9. CA 19.9	96T× 3
10. Anti H. Pylori (Ig G)	96 T × 15
11. Stool Antigen for H. Pylori	40 T × 6
12. Anti tissue trans glutaminase IgA	96T × 2
13. CEA	96T × 4
14. Kit for stool occult Blood test (card)	50T × 2

TENDER SCHEDULE

1. The period for which the rates to be in firm—
One year.
2. The rates should be inclusive of sales tax and free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ~ 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.

7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
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19. Amount quoted should be in Indian Rupees

സർക്കാർ മെഡിക്കൽ കോളേജ്,
തിരുവനന്തപുരം.

(ഒപ്പ്)
പ്രിൻസിപ്പാൾ.

ദർഘാസ് പരസ്യം

(1)

നമ്പർ എസ്5-9622/2018/എം.സി.സി. 2018 മേയ് 10.

കോഴിക്കോട് ഗവൺമെന്റ് മെഡിക്കൽ കോളേജിലെ ഓഫ് താൽമോളജി വിഭാഗത്തിലേക്ക് ആവശ്യമായ ഓഫ് താൽമിക് ചെയർ റിഫ്രാക്ഷൻ യൂണിറ്റ് വിതരണം ചെയ്യുന്നതിലേക്ക് നിർമ്മാതാക്കളിൽ നിന്നോ അവരുടെ അംഗീകൃത ഡീലർമാരിൽ നിന്നോ മുദ്രവച്ചതും മത്സരാധിഷ്ഠിതവുമായ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—` 1,50,000.

നിരതദ്രവ്യം—ടെണ്ടർ തുകയുടെ ഒരു ശതമാനം. മിനിമം—` 1,500

ദർഘാസ് ഫോറത്തിന്റെ വില :

ഒറിജിനൽ—` 472.

ഡ്യൂപ്ലിക്കേറ്റ്—` 236.

തപാൽവഴി—` 522.

ദർഘാസ് ഫോറം തപാൽ വഴി വില്പന തീരുന്ന തീയതിയും സമയവും—14-6-2018.

ദർഘാസ് ഫോറം നേരിട്ട് ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—27-6-2018, 3 മണി.

ദർഘാസ് നേരിട്ട് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—28-6-2018, 11 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—28-6-2018, 11.30 മണി.

ദർഘാസ് നമ്പർ കവറിനുള്ളിൽ രേഖപ്പെടുത്തി നേരിട്ട് നൽകുകയോ പ്രിൻസിപ്പാൾ, ഗവ. മെഡിക്കൽ കോളേജ്, കോഴിക്കോട്-8 എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന ദിവസം രാവിലെ 11.30 മണിക്ക് ദർഘാസുകാരന്റെയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കപ്പെടും. തപാലിൽ ലഭിക്കേണ്ട ദർഘാസ് ഫോറത്തിന്റെ വിലയായി മണിയോർഡർ ഒഴികെ മറ്റെന്തും സ്വീകരിക്കുന്നതല്ല.

` 200 വിലയുള്ള കേരള സർക്കാർ മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി (കുറഞ്ഞത് ` 1,500) ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

കൂടുതൽ വിവരങ്ങൾ മെഡിക്കൽ കോളേജിന്റെ ഓഫീസിൽ നിന്നും പ്രവൃത്തി സമയങ്ങളിൽ ലഭിക്കുന്നതാണ്. (0495 2350212).

No. S5/9622/2018/MCC.

10th May 2018.

Sealed and competitive tenders in the prescribed forms are invited from the manufacturers/authorized suppliers for the supply of Ophthalmic Chair Refraction Unit to the Department of Ophthalmology of Government Medical College, Kozhikode. Demonstration of the item is to be done if necessary.

Estimated Cost—` 1,50,000.

EMD—1% of the quoted amount. (Minimum ` 1,500).

Cost of tender form:

Original—` 472.

Duplicate—` 236.

By Post—` 522.

Last date of sale of tender form by post—14-6-2018.

Last date and time of sale of tender form—27-6-2018, 3 p. m.

Last date date and time for receipt of tender form—28-6-2018, 11 a. m.

Date and time for opening of tender—28-6-2018, 11.30 a. m.

Tenders should be superscribed with tender No. S5/9622/2018/MCC and addressed to the Principal, Govt. Medical College, Kozhikode. Each tender should be submitted along with an agreement signed and executed in Kerala Stamp Paper worth ` 200 and Earnest Money Deposit @ 1% of the total cost of the items (minimum ` 1,500) tendered for. The tenders will be opened on the above date in the presence of the tenderer or their authorized representatives.

Rate should be quoted in Indian rupees only against payment. The tenders without the agreement and sufficient Earnest Money Deposit and the tenders that do not satisfy the conditions are liable to be rejected without any notice. Cheque, Draft, Postage Stamps etc., will not be accepted towards the cost of the tender forms. Stamp Paper will be supplied to the firms outside Kerala, on request, along with the remittance of ` 250 by Money order taken in favour of Principal, Government Medical College, Kozhikode.

Further details can be had from the office of the Principal, Medical College during working hours (0495-2350212).

(2)

നമ്പർ എസ്6-9727/2018/എം.സി.സി.

2018 മേയ് 15.

കോഴിക്കോട് ഗവൺമെന്റ് മെഡിക്കൽ കോളേജിലെ വിവിധ വിഭാഗത്തിലേക്ക് ആവശ്യമായ വിവിധ ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിലേക്ക് നിർമ്മാതാക്കളിൽ നിന്നോ അവരുടെ അംഗീകൃത ഡീലർമാരിൽ നിന്നോ മുദ്രവച്ചതും മത്സരാധിഷ്ഠിതവുമായ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ക്രമ നമ്പർ	ദർഘാസ് നമ്പരും ഇനവും അടങ്കൽ തുകയും	ദർഘാസിന്റെ വില	തപാൽ വഴിയുള്ള വഴിയുള്ള ടെണ്ടർ ഫോമിന്റെ വില	ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി	ദർഘാസ് തുറക്കുന്ന തീയതി
1	എസ്6/9727/2018/എം.സി.സി.—പ്ലെയിൻ പ്ലാസ്റ്റിക് ടെസ്റ്റ് ട്യൂബ്സ് 5 മില്ലി—20000 എണ്ണം (ട്രാൻസ്ഫ്യൂഷൻ മെഡിസിൻ)—` 1,73,915	500	640	22-6-2018, 11 മണി	22-6-2018, 11.30 മണി
2	എസ്6/9728/2018/എം.സി.സി.—പ്രോസ്ട്രെറ്റിക് മെറ്റീരിയൽസ് (പി. എം. ആർ.)—` 5,00,000	1,180	1,230	22-6-2018, 11.30 മണി	22-6-2018, 12 മണി
3	എസ്6/9729/2018/എം.സി.സി.—ഓർത്തോട്ടിക് വിഭാഗത്തിലേക്കുള്ള അസംസ്കൃത വസ്തുക്കൾ (പി. എം. ആർ.)—` 4,00,000	944	994	22-6-2018, 12 മണി	22-6-2018, 12.30 മണി
4	എസ്2/9730/2018/എം.സി.സി.—ലൈതർ വിഭാഗത്തിലേക്കുള്ള അസംസ്കൃത വസ്തുക്കൾ (പി. എം. ആർ.)—` 1,25,000	500	640	22-6-2018, 2 മണി	22-6-2018, 2.30 മണി

ദർഘാസ് ഫോറം തപാലിൽ വിൽപ്പന നടത്തുന്ന അവസാന തീയതി—14-6-2018.

ദർഘാസ് ഫോറം വിൽപ്പന തീരുന്ന തീയതിയും സമയവും—21-6-2018, 3 മണി.

ദർഘാസ് നിജമായിരിക്കുന്ന തീയതി—31-3-2019.

ദർഘാസ് സമർപ്പിക്കേണ്ട മേൽവിലാസം—പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് മെഡിക്കൽ കോളേജ്, കോഴിക്കോട്-08.

ദർഘാസ് നമ്പർ കവറിനുമുകളിൽ രേഖപ്പെടുത്തി നേരിട്ട് നൽകുകയോ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് മെഡിക്കൽ കോളേജ്, കോഴിക്കോട്-8 എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന ദിവസം ദർഘാസുകാരന്റെയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കപ്പെടും. തപാലിൽ ലഭിക്കേണ്ട ദർഘാസ് ഫോറത്തിന്റെ വിലയായി മണിയോർഡർ ഒഴികെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല.

` 200 വിലയുള്ള കേരള സർക്കാർ മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി (മിനിമം ` 1,500) ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

കൂടുതൽ വിവരങ്ങൾ ഗവൺമെന്റ് മെഡിക്കൽ കോളേജ് ആശുപത്രി ഓഫീസിൽ നിന്നും പ്രവൃത്തി ദിവസങ്ങളിൽ ലഭിക്കുന്നതാണ്. (0495-2350212).

നിബന്ധനകൾ

1. നിർമ്മാതാവിൽ നിന്നുള്ള കൈപ്പുസ്തകം തനതു ദർഘാസിനൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.
2. ആവശ്യപ്പെടുന്ന പക്ഷം ദർഘാസുകാരൻ സ്വന്തം ചെലവിൽ സാധന സാമഗ്രികൾ പരിശോധനയ്ക്ക് വിധേയമാക്കേണ്ടതാണ്.
3. മുൻകൂർ തുക നൽകുന്നതല്ല.

No. S6/9727/2018/MCC.

15th May 2018.

Sealed competitive tenders in the prescribed forms are invited from the manufacturers/authorized dealers for the supply of various items to various Departments of Govt. Medical College, Kozhikode.

The tender forms and details can be obtained from the office of the Principal, Government Medical College, Kozhikode on payment of tender cost. Tender should be superscribed with Tender No. and addressed to the Principal, Government Medical College, Kozhikode. Belated tenders will not be accepted.

Each tender should be submitted along with an agreement signed and executed in Kerala Stamp Paper worth ₹ 200 and Earnest Money Deposit @ 1% of the total cost of the items tendered for minimum ₹ 1,500. Stamp Paper will be supplied to the firm outside Kerala on request along with remittance of ₹ 250 by Money Order in favour of Principal, Government Medical College, Kozhikode. Specimen copy of the tender annexed with the tender form. Rates should be quoted in Indian Rupees only. All the taxes applicable to be clearly mentioned. Fright, insurance, loading, unloading, erection and commission charges and installation charges should be done by the tenderer.

The tender without required Earnest Money Deposit, agreement and not satisfying other tender specifications are liable to be rejected without further notice. Duplicate copy of tender form can be obtained on payment of cost. The tenders will be opened in the presence of tenderers or their authorized representatives as scheduled.

Demonstration, if required, should be provided by the firm at their own expense. Further details can be had from the office of the Principal, Government Medical College, Kozhikode during working hours.

Further details can be had from the office of the Principal, Government Medical College, Kozhikode during working hours (0495-2350212).

<i>Sl. No.</i>	<i>Tender No. and Item with Estimated Cost</i>	<i>Cost of tender form</i>	<i>Cost of tender form by post</i>	<i>Due date and time for receipt of tender</i>	<i>Date and time for opening of tender</i>
1	S6/9727/2018/MCC—Plain Plastic Test tubes 5 ml—200000 Nos. (Transfusion Medicine Department)— ₹ 1,73,915	590	640	22-6-2018, 11 a. m.	22-6-2018, 11.30 a. m.
2	S6/9728/2018/MCC—Prosthetic Materials (PMR)— ₹ 5,00,000	1,180	1,230	22-6-2018, 11.30 a. m.	22-6-2018, 12 Noon
3	S6/9729/2018/MCC—Raw materials for Orthotic Section (PMR)— ₹ 4,00,000	944	994	22-6-2018, 12 Noon	22-6-2018, 12.30 p. m.
4	S6/9730/2018/MCC—Raw materials for Leather Section (PMR)— ₹ 1,25,000	590	640	22-6-2018, 2 p. m.	22-6-2018, 2.30 p. m.

Last date of sale of tender form by post—14-6-2018.

Last date and time of sale of tender form—21-6-2018, 3 p. m.

Date up to which rates are to be firm—31-3-2019.

Person to be addressed for buying and submitting tender form—Principal, Government Medical College, Kozhikode, Kerala-673 008.

Special Conditions

1. The brochure issued by the manufacturer in original should be attached.
2. The firm should be arranged demonstration at his own cost, if requested.
3. AMC or CAMC (rate to be mentioned separately) will be considered for selection if necessary.
4. No advance payment will be made.

Govt. Medical College,
Kozhikode.

(Sd.)
Principal.

Motor Vehicles Department

CONDITIONS

ദർഘാസ് പരസ്യം

നമ്പർ സി1/P/4463 A/2018.

2018 മേയ് 18.

മലപ്പുറം റീജിയണൽ ട്രാൻസ്പോർട്ട് ഓഫീസിനു കീഴിൽ നിലമ്പൂർ സബ് റീജിയണൽ ട്രാൻസ്പോർട്ട് ഓഫീസിലേക്ക് 2 UPS-കൾ (6 KVA) 32 ബാറ്ററികൾ (42 Ah) സഹിതം വാങ്ങുന്നതിന് ടെൻഡർ ക്ഷണിക്കുന്നു. അവസാന തീയതി 18-6-2018. വിശദവിവരങ്ങൾക്ക് www.keralamvd.gov.in എന്ന വെബ്സൈറ്റ് സന്ദർശിക്കുക.

നിരതദ്രവ്യം—` 2,650.

ടെൻഡർ ഫീസ്—` 472.

റീജിയണൽ ട്രാൻസ്പോർട്ട് (ഒപ്പ്) ഓഫീസ്, മലപ്പുറം. റീജിയണൽ ട്രാൻസ്പോർട്ട് ഓഫീസർ.

Police Department

TENDER NOTICE

[No. 6/2018-19]

No. C1-5322/2018/FSL.

25th May 2018.

Sealed Tenders are invited for the “Micro Pipette Variable Volumes” for Regional Forensic Science Laboratory, Kannur, so as to reach this office on or before 12 Noon on 21-6-2018. Tender is invited under two bid system (Technical and Financial bid).

Sl. No.	Name	Quantity required
1	Micro Pipette Variable Volume1000-5000µL	3
2	Micro Pipette Variable Volume100-1000µL	5
3	Micro Pipette Variable Volume 20-200µL	5
4	Micro Pipette Variable Volume 0.5-10µL	5
5	Micro Pipette Fixed Volume 200µL	4
6	Micro Pipette Fixed Volume 20µL	4

Approximate Price—` 2.6 lakhs.

EMD—` 2,600.

Cost of Tender form—` 900+12% GST.

Date and time of tender opening— 21-6-2018 at 3 p. m.

1. The Tenders should be superscribed with Tender Number and details of the items and addressed to the Director, Forensic Science Laboratory, Thiruvananthapuram, Kerala-695 010 (Tel. No. 0471 2722155). Late tenders will not be accepted. The tenders will be opened at the time mentioned above, in the presence of the tenderer or their authorized representatives (with proof of identity) who may be present at that time. The sale of tender form will be closed at 4 p. m. on 20-6-2018.
2. The tenders should be submitted in two separate parts containing Technical and Financial bids in separate sealed envelopes clearly superscribed and should be put together in a large envelope, all envelopes sealed and superscribed with ‘Tender No. and name of item’. If any offer contains technical bids and financial bids together in one envelope, such offers shall be rejected outright. The rate is to be quoted in Indian Money. No advance payment can be made for procuring any of the above items.
3. *Opening of tenders:*—Technical bids of the offers received with requisite EMD or Bid security with samples will be opened on 21-6-2018 at 3 p.m. in the presence of the representatives of the firms who may be present at that time. All tenders received without EMD will be rejected outright. The technical bids will be evaluated by a Technical Evaluation Committee and those that do not conform to the specifications will be rejected. The financial bids of the technically qualified tenderers only will be considered for opening at a later date. The date for opening of financial bids will be intimated to the concerned suppliers via e-mail. Unopened financial bids of the technically disqualified bidders shall be returned to them. All prices quoted should be inclusive of all levies and taxes. Customs duty if any should be mentioned specifically.

4. All the tenderers who quoted for the supply of above equipments are required to be ready for demonstration of the items on 23-6-2018 at 11 a.m. at Forensic Science Laboratory, Tvpm.
5. Intending Tenderer may, on application to the Director, Forensic Science Laboratory, Kerala obtain requisite tender forms on which the tenders should be submitted or download the tender forms from the Kerala Police website www.keralapolice.gov.in. The tenderer who download forms should submit the required tender value as a Demand Draft along with the tender.
6. Earnest Money Deposit (EMD) should be furnished along with the tender. EMD may be submitted either in crossed Bank Drafts/ Treasury Savings Bank Deposits/Government Promissory notes/ Bank Guarantee or National Saving Certificates drawn in favour of Director, Forensic Science Laboratory, Thiruvananthapuram, Kerala-695 010. The name of the firm and tender number should be mentioned in the reverse side of the EMD and tender cost. Firms which are exempted from furnishing EMD should produce a copy of relevant authorized document for verification. Without EMD, the tenders will be rejected.
7. Preference will be given to the products submitted by the manufacturer or their authorized dealers having authorization from the original equipment manufacturer. Similarly preference will be given to the tenderer having experience of supplying similar/same items to Govt. Departments or Organizations, for which the tenderer has to produce proof of purchase/ installation/ satisfaction of the customer.
8. In the case of Foreign Equipments, the rates are to be quoted in Indian Rupees also. Preference will be given to those who are ready to supply the item without opening Letter of Credit. Ordinarily, no advance payment will be made for procuring any of the above items. In case, advance payment has to be made, a clear case has to be made out by the tenderer. However this will be only in extraordinary circumstances.
9. As the equipment is urgently required, the selected bidder will have to supply the item without loss of time, preferably within one month. In case there is any delay in supplying the items due to any pressing circumstances, the tenderer must cite adequate, justifiable grounds in writings.
10. Samples will have to be submitted free of cost whenever necessary, which would be returned only after supply is effected. The firms should be ready to show live demonstration of technical equipments at their own risk and cost.
11. Police Department is not liable to send any individual communication. Police Department is not responsible to return the samples after verification. The date of opening of the Financial bid will be communicated to the firms by e-mail. The firms should provide correct mail address for further communication. Any clarification/doubts regarding the specification or related matters pertaining to the items tendered may be got cleared through Manager, FSL, C1 Section (Phone : 0471 2722155) or Director, FSL (0471-2721533).
12. The Director, Forensic Science Laboratory is empowered to reject any tender without assigning any reason.

**SPECIFICATION OF MICRO PIPETTES
(VARIABLE AND FIXED VOLUMES)**

1. Micro Pipette (Variable Volume) 1000–5000 µL

1. No. of channels — Single Channel
2. Volume Range — 1000 to 5000µL/ 500 to 5000 µL
3. Volume Increment — 5 µL or better
4. Accuracy — ±0.7% at 5000 µL or better
5. Operation — Two button Operation
6. Display — Four Digit
7. Resistant to Chemicals — Should be resistant to Chemicals
8. Autoclave — At least the lower part should be autoclavable
9. Warranty — Three years or above

2. Micro Pipette (Variable Volume) 100–1000 µL

1. No. of channels — Single Channel
2. Volume Range — 100 to 1000µL
3. Volume Increment— 1 µL
4. Accuracy — ±0.7% at 1000 µL or better
5. Operation — Two button Operation
6. Display — Four Digit
7. Resistant to Chemicals — Should be resistant to Chemicals
8. Autoclave — At least the lower part should be autoclavable.
9. Warranty — Three years or above

3. Micro Pipette (Variable Volume) 20–200 µL

1. No. of channels — Single Channel
2. Volume Range — 20 to 200µL
3. Volume Increment— 0.2 µL or better
4. Accuracy — ±0.7% at 200 µL or better
5. Operation — Two button Operation
6. Display — Four Digit
7. Resistant to Chemicals — Should be resistant to Chemicals
8. Autoclave — At least the lower part should be autoclavable.
9. Warranty — Three years or above

4. Micro Pipette (Variable Volume) 0.5–10 µL

1. No. of channels — Single Channel
2. Volume Range — 0.5 to 10µL
3. Volume Increment— 0.01 µL
4. Accuracy — ±1.0% at 10 µL or better
5. Operation — Two button Operation
6. Display — Four Digit
7. Resistant to Chemicals — Should be resistant to Chemicals
8. Autoclave — At least the lower part should be autoclavable.
9. Warranty — Three years or above

5. Micro Pipette (Fixed Volume) 200 µL

1. No. of channels — Single Channel
2. Volume Range — 200 µL
3. Accuracy — ±0.7% or better
4. Operation — Two button Operation
5. Resistant to Chemicals — Should be resistant to Chemicals
6. Autoclave — At least the lower part should be autoclavable
7. Warranty — Three years or above

6. Micro Pipette (Fixed Volume) 20 µL

1. No. of channels — Single Channel
2. Volume Range — 20 µL
3. Accuracy — ±1.0% or better
4. Operation — Two button Operation
5. Resistant to Chemicals — Should be resistant to Chemicals
6. Autoclave — At least the lower part should be autoclavable.

Forensic Science Laboratory,
Thiruvananthapuram.

DR. R. SREEKUMAR,
Director FSL.

TENDER NOTICE

[No. 1/2018]

No.E1-5179/2018/KAP-IV.

21st May 2018.

Sealed tenders are invited from the eligible vendors for the supply of following band instruments/equipments for the use of Brass Band Wing of KAP 4 Bn., Mangattuparamba, Kannur. The tenders should reach this Office on or before 12 Noon on 13-6-2018.

Specification for band Instrument/Equipments

<i>Sl. No.</i>	<i>Name of the Item</i>	<i>Quantity required (Nos.)</i>
1	Flute Boyem System low pitch with case and card holder	1 No.
2	French Horn low pitch with case and card holder	"
3	Bb Clarinet Boyem System low pitch with case and card holder	"
4	Bb Tumpet low pitch with case and card holder	"
5	E Flat bass (Tuba) low pitch with case and card holder (Colour-Golden, Bell Size-380mm, Bore Size-17.5mm)	2 Nos.

Earnest Money Deposit—` 4,230.

Cost of Tender form—` 846 + ` 102 (GST).

Date and time of tender opening—13-6-2018, 12.30 p. m.

General

1. The Bidder should be a reputed Original Equipment Manufacturer (OEM) or authorized dealer of OEM, who is having an Authorization Certificate from the OEM to participate in the tender at Kerala Police and Certificate from the OEM for sales and service.
2. One bidder can not represent two suppliers/OEMs or quotes on their behalf in a particular tender.
3. The OEM/bidder should have a well equipped service centre functioning in India to cater immediately after sales requirement. Copy of Service Centre details must be enclosed along with tender document (Preferably bidder should have a Service Centre in South India).
4. The bidder should have valid GST Registration. Copy of GST Registration Certificate should be enclosed along with the tender.
5. The bidder should have valid GST Index Number. Copy of GST Index Number allocation letter should be enclosed along with the tender.

6. The bidder must fulfil the following minimum qualification criteria to prove the techno commercial competence and submit the documents in support thereof:
 - (a) Valid Authorization letter from the OEM to attend this particular tender.
 - (b) Certificate of Registration/Incorporation Certificate of the Bidder.
 - (c) Last 3 year's financial status of the Bidder's/ P&L and Balance Sheet/Audit Report of last 3 years.
 - (d) The bidder (authorized dealer/distributor) should have the dealership/distributionship for at least 3 (three) continuous consecutive years with the OEM.
 - (e) The bidder has to submit a Warrantee Certificate along with invoices.
 - (f) The bidder/manufacturer should have a minimum of 3 years experience in the Manufacture/supply of same OEM products and related accessories for Kerala Police/any Kerala Government Organization.

CONDITIONS

1. The Tender should be superscribed with Tender Number and Name of the store item and addressed to the Commandant, KAP IV Battalion, Mangattuparamba, Kannur, Kerala. Late tenders will not be accepted. A bond in stamp paper worth ` 200 should be enclosed with the tenders agreeing to follow all the terms and conditions stipulated by the Commandant, KAP IV Battalion, Mangattuparamba, Kannur, in the Tender document with regard to purchasing Band instrument.
2. The tenders should be submitted in two separate parts containing Technical and Financial bids in separate sealed envelopes clearly superscribed and should be put together in a large envelope, all envelopes sealed and superscribed with "Tender No. and Name of item". If any offer contains technical bids and financial bids together in one envelope, such offers shall be rejected outright.

- 3. Tenders of the offers received with requisite EMD or bid security will be opened on 13-6-2018 at 12.30 p. m. in the presence of the authorized representatives of the firms who may be present at that time. All tenders received without EMD will be rejected, outright. All prices quoted should be inclusive of all levies and taxes.
- 4. Intending tenderers may, on application to the Commandant, KAP IV Battalion, Mangattuparamba, Kannur obtain requisite tender forms on which the tenders should be submitted [Application for the tender form should be accompanied by a cash remittance of ₹ 846+ ₹ 102 (GST) which is the price fixed for a form/set of forms which is not refundable under any circumstances. The tender forms are non transferable] or download the tender forms from the Kerala Police website www.keralapolice.gov.in. The tenderer who download forms should submit the required tender value as Demand Draft along with the tender.
- 5. Earnest Money Deposit (EMD) should be furnished along with the Tender. EMD may be submitted either in crossed Bank Drafts/Treasury Savings Bank Deposits/Government Promissory Notes/Bank Guarantee or National Saving Certificates drawn in favour of Commandant, KAP IV Battalion, Mangattuparamba, Kannur. The name of the firm and tender number should be mentioned in the reverse side of the EMD and tender cost. Firms which are exempted from furnishing EMD should produce a copy of relevant authorized document for verification. Without EMD, the tenders will be rejected.
- 6. Specifications and list of items of each tender shall be obtainable from KAP IV Battalion, Mangattuparamba, Kannur during working hours of Office or from the Police website as mentioned above. The firms should also furnish the detailed specifications, make, brochures, Test Report from Govt. Laboratories/Agencies (wherever possible), technical support network in Kerala etc. of the equipments along with the Tenders. The tenders without detailed

- specifications of quoted items, Brochures, make etc. are liable to be rejected forthwith. The Tenders without separate envelope and not superscribing the Tender number will be rejected.
- 7. As the items are urgently required, the selected bidder will have to supply the item without loss of time, preferably within one month.
- 8. Samples will be submitted free of cost whenever necessary, which would be returned only after the supply is effected. The firms should be ready to show live demonstration of technical equipments at their own risk and cost.
- 9. Police Department is not liable to send any individual communication. Police Department is not responsible to return the samples after verification. The rates quoted should be valid and firm till 31-3-2019.
- 10. The Commandant, KAP 4 Battalion is empowered to reject any tender without assigning any reason.
- 11. For any further clarification please contact Assistant Commandant (QM) (Ph: 9447480867), Battalion BQMH (Ph: 9497937635) or Battalion Office (04972 781316).

Kerala Armed Police IV,
Kannur.

ROY P. JOSEPH,
Deputy Commandant.

Technical Education Department

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ പി4/5709/2018.

2018 മേയ് 10.

കോളേജ് ഓഫ് എഞ്ചിനീയറിംഗ്, ട്രിവാൻഡ്രം, തിരുവനന്തപുരം എന്ന സ്ഥാപനത്തിലെ ഇലക്ട്രോണിക്സ് & കമ്പ്യൂട്ടേഷൻ എഞ്ചിനീയറിംഗ് വകുപ്പിലെ മെഷർമെന്റ് ലാബിലേക്ക് താഴെപറയുന്ന ഉപകരണങ്ങൾ വിതരണം ചെയ്യാൻ താൽപ്പര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—2/18/P4/E.C.E.

www.etenders.kerala.gov.in-എന്ന സൈറ്റിലെ നമ്പർ—2018_DTE_204752_1

ഇനവിവരം

- 1. IC Temperature Sensor (AD 590) Kit—1 എണ്ണം
- 2. Capacitive pick-up trainer module (Dielectric)—1 എണ്ണം
- 3. Inductive pick-up module—1 എണ്ണം
- 4. Hall effect transducer—1 എണ്ണം
- 5. Dead weight tester—1 എണ്ണം
- 6. Photo Electric pick-up transducers—1 എണ്ണം
- 7. Synchro Transmitter receiver trainer—1 എണ്ണം

(കൂടുതൽ വിവരങ്ങൾ www.cet.ac.in/ www.etenders.kerala.gov.in-ൽ ലഭ്യമാണ്).

അടങ്കൽ തുക—` 2,30,000.

നിരതദ്രവ്യം—` 2,300.

ദർഘാസൂക്ഷ്മവിദ്യയിലെ വില്പന—` 590 (` 500 + 18% ജി.എസ്.ടി.)

www.etenders.kerala.gov.in എന്ന സൈറ്റ് മുഖേന ദർഘാസൂക്ഷ്മവിദ്യയിലെ വില്പന അവസാന തീയതിയും സമയവും—20-6-2018, 12 മണി.

ദർഘാസൂക്ഷ്മവിദ്യയിലെ വില്പന തുറക്കുന്ന തീയതിയും സമയവും—23-6-2018, 2 മണി.

ദർഘാസൂക്ഷ്മവിദ്യയിലെ വില്പനയും നിരതദ്രവ്യവും ഓൺലൈനായി അടയ്ക്കേണ്ടതാണ്. ദർഘാസൂക്ഷ്മവിദ്യയിലെ വില്പനയ്ക്ക് 200 വില്പനയുള്ള കേരള മുദ്രപ്പത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും അപ്ലോഡ് ചെയ്യേണ്ടതാണ്. ദർഘാസൂക്ഷ്മവിദ്യയിലെ വില്പന തുറക്കുന്ന തീയതി മുതൽ ആറു മാസം വരെ വില്പന നിരക്കിന് പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്.

No. P4/5709/2018. 10th June 2018.

E-tenders are invited for the supply of equipments for use in the measurement lab of Electronics & Communication Engineering Department, College of Engineering Trivandrum, Thiruvananthapuram.

Tender No.—02/18/P4/ECE.

ID in www.etenders.kerala.gov.in—2018_DTE_204752_1

Items

- 1. IC Temperature Sensor (AD 590) Kit—1 No.
- 2. Capacitive pick-up trainer module (Dielectric)—1 No.
- 3. Inductive pick-up module—1 No.
- 4. Hall effect transducer—1 No.
- 5. Dead weight tester—1 No.
- 6. Photo Electric pick up transducers—1 No.
- 7. Synchro Transmitter receiver trainer—1 No.

(For more details visit www.cet.ac.in/ www.etenders.kerala.gov.in).

Estimated Cost—` 2,30,000.

E. M. D.—` 2,300.

Cost of tender form—` 590 (` 500 + 18% GST).

Last date and time for uploading the documents in the website www.etenders.kerala.gov.in—20-6-2018, 12 Noon.

Date and time of opening of tender—23-6-2018, 2 p. m.

The tender cost and EMD will be remitted through e-Payment facility provided by the e-Procurement system. An agreement in Kerala Stamp Paper worth ` 200 must be executed and signed and scanned copy must be uploaded along with other tender documents. Rates should be fixed for six months from the date of opening of tenders.

College of Engineering Trivandrum,
Thiruvananthapuram.

(Sd.)
Principal.

പുനർ ദർഘാസൂക്ഷ്മവിദ്യ

നമ്പർ ഡി1-1428/2017(1).

2018 മേയ് 7.

ഗവൺമെന്റ് പോളിടെക്നിക് കോളേജ്, കണ്ണൂരിലെ ഹീറ്റ് എഞ്ചിൻ ലാബിലേക്ക് ആവശ്യമായ ഉപകരണങ്ങൾ വാങ്ങുന്നതിന് വേണ്ടി മുദ്രപ്പത്ര കവറിൽ ദർഘാസൂക്ഷ്മവിദ്യ ക്ഷണിക്കുന്നു.

അടങ്കൽ തുക—` 4,98,000

ദർഘാസൂക്ഷ്മവിദ്യയിലെ വില്പനയും കവറിന് പുറത്ത് ദർഘാസൂക്ഷ്മവിദ്യയിലെ വില്പനയും ഗവൺമെന്റ് പോളിടെക്നിക് കോളേജ്, കണ്ണൂരിലെ ഹീറ്റ് എഞ്ചിൻ ലാബിലേക്ക് ഉപകരണങ്ങൾ വാങ്ങുന്നതിനുവേണ്ടി എന്നെഴുതിയ വയുമായിരിക്കണം. ദർഘാസൂക്ഷ്മവിദ്യയിലെ വില്പനയ്ക്ക് സാമ്പത്തിക കരാർ തീയതി 29-6-2018, 3 മണി വരെയും അവ 30-6-2018 ഉച്ചയ്ക്ക് 12 മണിക്ക് ദർഘാസൂക്ഷ്മവിദ്യയിലെ വില്പന സന്നിഹിതരാകുന്നവരുടെ സാമ്പത്തിക കരാർ തീയതിയിൽ തുറക്കുന്നതുമായിരിക്കും. വൈകി കിട്ടുന്ന ദർഘാസൂക്ഷ്മവിദ്യയിലെ വില്പനയ്ക്ക് കാരണവശാലും പരിഗണിക്കുന്നതല്ല. പുരിപ്പിച്ച ദർഘാസൂക്ഷ്മവിദ്യയിലെ വില്പന, ഗവൺമെന്റ് പോളിടെക്നിക് കോളേജ്, കണ്ണൂർ, തോട്ടു പി. ഒ., കണ്ണൂർ-670 007 എന്ന വിലാസത്തിൽ ലഭിക്കേണ്ടതാണ്.

ദർഘാസൂക്ഷ്മവിദ്യയിലെ വില്പനയ്ക്ക് 1,000 + ജി. എസ്. ടി. 18% + തപാൽ ചാർജ്ജ് (മടക്കിക്കിട്ടാത്തത്) കണ്ണൂർ സർക്കാർ പോളിടെക്നിക് കോളേജിലെ ആഫീസിൽ നിന്ന് 29-6-2018 രാവിലെ 11 മണിവരെ നേരിട്ടോ തപാൽമാർഗ്ഗമോ കിട്ടുന്നതായിരിക്കും. തപാൽവഴിയുള്ള ഫോറങ്ങളുടെ വില്പന മണിയോർഡർ ആയി മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ഡ്യൂപ്ലിക്കേറ്റ് ഫോറങ്ങൾ ആവശ്യമുള്ളവർ ` 500 + ജി. എസ്. ടി. 18% + തപാൽ ചാർജ്ജ് (മടക്കിക്കിട്ടാത്തത്) കോപ്പി ഒന്നിന് കൂടുതൽ നൽകേണ്ടതാണ്. ദർഘാസൂക്ഷ്മവിദ്യയിലെ വില്പനയ്ക്ക് സാമ്പത്തിക കരാർ തീയതി 1% നിരതദ്രവ്യവും, ` 200 മുഖ്യമുള്ള കേരള സർക്കാർ സ്റ്റാമ്പ് പേപ്പറിൽ കരാറഴുതി സമർപ്പിക്കേണ്ടതുമാണ്.

No. D1/1428/2017 (1).

7th May 2018.

Sealed tenders are invited for the supply of the following stores (here mention the stores briefly with quantity and wherever possible quality also) Purchase of equipments for Heat Engine lab of Govt. Polytechnic College, Kannur.

Estimate cost—` 4,98,000.

The Tenders should be superscripted No. D1/1428/2017 (1) and address to The Principal, Government Polytechnic College, Thottada P. O., Kannur-7. Last date for receipt of tender is 29-6-2018 at 3 p. m. and tenders will be opened at 12 Noon on 30-6-2018 in the presence of such of the tenderers or their authorized representatives who may be present at that time. Late tenders will not be accepted.

Intending tenderers may, on application to the Principal, Government Polytechnic College, Kannur obtain the requisite tender forms on which tenders should be submitted. Application for the tender forms should be accompanied by a cash remittance of ` 1,000 + 18% GST and postal charges, which is the price fixed for a form/set of forms which is not refundable under any circumstances. The tender forms are not transferable.

Sale of tender form will be closed at 11 a. m. on 29-6-2018. Cheques, Postage Stamps etc. will not be accepted towards the cost of forms, nor will the forms be sent as per V.P.P. Duplicate tender forms if required will be issued at ` 500 + GST 18% per copy and postal charges.

1% of EMD of the quoted amount and furnished agreement (Kerala Stamp Paper worth ` 200) will also be submitted along with tenders.

MACHINERIES/EQUIPMENTS/TOOLS REQUIRED FOR HEAT
ENGINE LAB

Sl. No.	Name of Items	Specification	Quantity
(1)	(2)	(3)	(4)
1	Four Stroke Four Cylinder Petrol Engine(Assembled Engine) Test Rig	Engine: Four Stroke Four Cylinder Petrol Engine (Assembled Engine) Rope Brake Dynamometer : Belt around water cooled brake drum and Spring balance Accessories : An ignition switch, a radiator, a self Starter, a battery ammeter, a throttle control with an indicator for throttle opening.	1

(1)	(2)	(3)	(4)
		Special arrangements by switches for cutting off ignition of each cylinder for Morse test, all mounted on a suitable panel board, a battery for starting the engine, clutch arrangement Fuel arrangement : Fuel tank mounted on a sturdy Iron stand tube, 3-way clock connecting tube	
		Cooling water arrangement: Cooling water arrangement by cooling piping. A measuring jar to determine the discharge of cooling water	
		Air intake measurement : Air intake reservoir with orifice plate and differential manometer Multi-channel Digital Temperature Indicator to measure the temperature at various points Exhaust Gas Calorimeter: The whole unit is mounted on a sturdy frame	
2	Pensky Martein closed cup flash and fire point apparatus	with dimmer stat and thermometers	1
3	Twin cylinder four stroke diesel engine test rig	Coupled with Electric Brake Dynamometer • The engine is coupled with electrical alternator with resistance loading arrangement. Digital Voltmeter and digital ammeter is provided • Fuel measuring system ° Fuel measuring system consists of a fuel tank, a burette and a three way cock arrangement	1
4	Stop Clock Analog type	Mechanical	4

(1)	(2)	(3)	(4)
5	Parallel flow and counter flow heat exchanger apparatus with inner copper pipe of 12 mm diameter, and outer GI pipe of 40 mm diameter, with asbestos lagging. Length of the Heat Exchanger 1800 mm Cold water flow Parallel/Counter using manually operated valves through the outer pipes Hot water flow Through the inner copper pipe. Hot water source 3 KW instant water heaters. Temperature Measurement. J type Thermocouple SS sheating with multichannel digital temperature Indicator		1
		Thermocouples	
		4 Nos.	
		Water flow measurement Measuring Jar of 2-liter capacity.	

Govt. Politechnic College,
Kannur.

(Sd.)
Principal.

ദർഘാസ് പരസ്യം

നമ്പർ ഡി1/1428/2017(11).

2018 മേയ് 7.

സർക്കാർ പോളിടെക്നിക്ക് കോളേജ്, കണ്ണൂരിലെ ഹൈഡ്രോളിക് ലാബിലേക്ക് ആവശ്യമായ ഉപകരണങ്ങൾ വാങ്ങുന്നതിനുവേണ്ടി മുദ്രവച്ച കവറിൽ ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

അടങ്കൽ തുക— ` 1,29,000

ദർഘാസ് സീൽ ചെയ്തവയും കവറിന് പുറത്ത് ദർഘാസ് നമ്പരും തീയതിയും ഗവൺമെന്റ് പോളിടെക്നിക്ക് കോളേജ്, കണ്ണൂരിലെ ഹൈഡ്രോളിക് ലാബിലേക്ക് ഉപകരണങ്ങൾ വാങ്ങുന്നതിനുവേണ്ടി എന്നെഴുതിയവയുമായിരിക്കണം. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 29-6-2018, 2.30 മണിവരെയും അവ 30-6-2018, രാവിലെ 12.30 മണിക്ക് ദർഘാസ് സമർപ്പിച്ച സന്നിഹിതരാകുന്നവരുടെ സാന്നിധ്യത്തിൽ തുറക്കുന്നതുമായിരിക്കും. വൈകി കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും പരിഗണിക്കുന്നതല്ല. പുരിപ്പിച്ച ദർഘാസുകൾ പ്രിൻസിപ്പാൾ, സർക്കാർ പോളിടെക്നിക്ക് കോളേജ്, കണ്ണൂർ, തോട്ടട പി. ഒ., കണ്ണൂർ-670 007 എന്ന വിലാസത്തിൽ ലഭിക്കേണ്ടതാണ്.

ദർഘാസ് ഫോറം ഒന്നിന് ` 400 + ജി. എസ്. ടി. 18% + തപാൽ ചാർജ്ജ് (തപാൽ മടക്കിക്കിട്ടാത്തത്) കണ്ണൂർ സർക്കാർ പോളിടെക്നിക്ക് കോളേജിലെ ആഫീസിൽ നിന്ന് 29-6-2018 രാവിലെ 11 മണിവരെ നേരിട്ടോ തപാൽമാർഗ്ഗമോ കിട്ടുന്നതായിരിക്കും. തപാൽ വഴിയുള്ള ഫോറങ്ങളുടെ വില മണിയോർഡർ ആയി മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ഡ്യൂപ്ലിക്കേറ്റ് ഫോറങ്ങൾ ആവശ്യമുള്ളവർ ` 200 + ജി. എസ്. ടി. 18% + തപാൽ ചാർജ്ജ് (തപാൽ മടക്കിക്കിട്ടാത്തത്) കോപ്പി ഒന്നിന് കൂടുതൽ നൽകേണ്ടതാണ്. ദർഘാസുകൾ സമർപ്പിക്കുമ്പോൾ 1% നിരതദ്രവ്യവും ` 200 മൂല്യമുള്ള കേരള സർക്കാർ സ്റ്റാമ്പ് പേപ്പറിൽ കരാറെഴുതി സമർപ്പിക്കേണ്ടതുമാണ്.

No. D1/1428/2017 (11).

7th May 2018.

Sealed tenders are invited for the supply of the following stores (here mention the stores briefly with quantity and wherever possible quality also) Purchase of equipments for Hydraulic lab of Govt. Polytechnic College, Kannur.

Estimate Cost— ` 1,29,000.

The tenders should be superscripted No. D1/1428/2017 (11) and address to the Principal, Government Polytechnic College, Thottada P. O., Kannur-7. Last date for receipt of tender is 29-6-2018 at 2.30 p. m. and tenders will be opened at 12.30 p.m. on 30-6-2018 in the presence of such of the tenderers or their authorized representatives who may be present at that time. Late tenders will not be accepted.

Intending tenderers may on application to the Principal, Government Polytechnic College, Kannur obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 400 + 18% GST and postal charges which is the price fixed for a form/set of forms which is not refundable under any circumstances. The tender forms are not transferable.

Sale of tender form will be closed at 11 a. m. on 29-6-2018. Cheques, Postage Stamps etc. will not be accepted towards the cost of forms, nor will the forms be sent as per V.P.P. Duplicate tender forms if required will be issued at ` 200 + GST 18% per copy and postal charges.

1% of EMD of the quoted amount and furnished agreement (Kerala Stamp Paper worth ` 200) will also be submitted along with tenders.

Government Polytechnic College,
Kannur.

(Sd.)
Principal.